

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.335/2016**  
MA No. 254/2015

New Delhi this the 09<sup>th</sup> day of November, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Tarun S/o Basant Lal,  
Age 22 years,  
R/o Village – Post Office Dahina,  
District-Rewari, Haryana
2. Dharambir S/o Rajinder Parsad, Age 20 years,  
R/o Village Gunti, District Jhunjunu
3. Sandeep Kumar S/o Daleep Singh,  
Age 19 years,  
R/o VPO Khohari, Tehsil Behror, Behror,  
Alwar Rajasthan

- Applicants

(By Advocate: Mr. Vijay Singh)

VERSUS

1. Union of India through  
Secretary,  
Department of Personnel & Training,  
Ministry of Personnel, Public Grievance and  
Pensions, North Block, New Dehi-110001
2. Chairman,  
Staff Selection Commission,  
Block No.12, CGO Complex,  
Lodhi Road, New Dehi-110504
3. Regional Director (NR)  
Staff Selection Commission,  
Block No.12, CGO Compex,  
Lodhi Road, New Delhi-110504
4. Mahesh Kumar Saini (Roll No. 2405077280)
5. Gaje Singh (Roll No.2404010847)
6. Sandeep Kumar Yadav (Roll No.2201000841)
7. Ramshree (Roll No.2201005538)
8. Kamdin Kumar (Roll No.2201006858) - Respondents

(By Advocate: Mr. Gyanendra Singh and Mr. MR Junaidhi for Mr. SM Arif)

**O R D E R (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

Heard the learned counsel for the applicants.

2. MA for joining together is allowed.
3. When this matter was taken up for hearing, it is noticed that in spite of the order of this Tribunal, the applicants failed to furnish the correct address of the private respondents 4 to 8, whose selection is questioned in the OA.
4. Since the main prayer itself is to quash the selections and appointments of the private respondents 4 to 8 and that the applicants failed to serve notice on them in spite of sufficient time granted to them, the OA is dismissed. No costs.

**(Dr. B.K. Sinha)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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